

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 284 /9//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Manikonda Nagendra Babu
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & Others
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri - K. R. Kumar G. Counsel			
V - Appa Rao	Counsel	9866789050	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Raja Sripathi Rao	Counsel	9948221662	

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 26.02.2018.

  
Member (T)

  
Member (J)